GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

STARRED QUESTION NO:88
ANSWERED ON:02.03.2015
EXPLORATION AND PRODUCTION OF OIL/GAS
Devi Smt. Rama;Scindia Shri Jyotiraditya Madhavrao

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the country is lagging behind in the exploration and production of oil and natural gas as compared to the other developed/developing countries, if so, the details thereof and the reasons therefor;
- (b) the details of survey conducted/proposed to be conducted by public/private companies including the Oil and Natural Gas Corporation and Oil India Limited and number of hydrocarbon blocks awarded for exploration of oil and gas, State/company/oil blockwise:
- (c) the status of commercial production and quantum of crude oil and gas produced from these blocks including Krishna Godavari D-6 Basin by various private/public sector companies, oil field/company-wise;
- (d) whether the Government proposes to formulate a transparent oil and gas exploration policy incorporating certain elements from the experience of developed countries to provide energy to end users at an affordable price; and
- (e) if so, the details thereof and the time by which the said policy is likely to be formulated and operationalised?

Answer

MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (e) A statement is laid on the table of the house.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION No. 88 BY SHRIMATI RAMA DEVI: SHRIJYOTIRADITYA M. SCINDIA:TO BE ANSWERED ON 2.03.2015 REGARDING "EXPLORATION AND PRODUCTION OF OIL/GAS".

- (a) Exploration and Production activities relating to oil and gas are largely dependent on the prospectivity of the sedimentary basins within the country. Inter-country comparisons in respect of these activities is difficult because of differences in prospectivity. However, all efforts are being made to optimize exploration and production activities in India.
- (b) Details of survey conducted and proposed to be conducted by public & private companies are at Annexure-I. Details of Hydrocarbon Block awarded for exploration of Oil & Gas is at Annexure-II.
- (c) Details of cumulative Oil and Natural Gas production including CBM under Production Sharing Regime are at Annexure-III.
- (d) & (e) Government of India reviews its policies pertaining to oil and gas exploration from time to time. This review, inter-alia, entails learnings from the experiences of other countries, including developed countries.